

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-22(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

vs

M/s Shekhar Resorts Ltd. & Ors.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC 2016

Coram:

R.VARADHARAJAN,
Hon'ble Member (Judicial)
Ms. Deepa Krishan,
Hon'ble Member (Technical)

Order delivered on 13.03.2019

For the Petitioner/Applicant :
For the Corporate Debtor :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is
adjourned to 28.03.2019.

-Sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

-Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar